

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: AWARENESS PROGRAMME – MEDIATION AND ARBITRATION CENTRE, HYDERABAD - Nomination of 10 Judicial Officers of Ananthapuram District to participate in the Awareness Programme on Mediation to be conducted on 23.04.2016 at District Legal Services Authority, Ananthapuram – **ORDERS – ISSUED.**

REF: Letter ROC.No.117/HCMAC/2016, dated 20.04.2016 from the Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.

ORDER ROC.No. 2910/2016-B.SPL., DATED: 21.04.2016

The High Court is pleased to pass the following Orders:

The following 10 Judicial Officers working in Ananthapuram District, are hereby nominated to participate in the Awareness Programme on Mediation to be conducted on 23.04.2016 at District Legal Services Authority, Ananthapuram and directed to proceed to attend the said programme at Ananthapuram.

SL.NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICERS
1.	Smt. G.Malathi, Prl. Senior Civil Judge, Ananthapuram.
2.	Sri V.Srinivasulu, Addl. Senior Civil Judge, Ananthapuram.
3.	Sri M.Bujjappa, Prl. Junior Civil Judge, Ananthapuram.
4.	Smt. C.R.Sumalatha, Senior Civil Judge, Penukonda.
5.	Smt. T.Rajya Lakshmi, Senior Civil Judge, Dharmavaram.
6.	Sri Shaik Mohammed Fazulullah, Senior Civil Judge, Kadiri.
7.	Sri Syed Kaleemullah, Junior Civil Judge, Tadipatri.
8.	Sri V.Adinarayana, Addl. Junior Civil Judge, Kadiri.
9.	Kum. A.Sai Kumari, Junior Civil Judge, Uravakonda.
10.	Sri S.Kamalakar Reddy, Secretary, District Legal Services Authority, Ananthapuram.

The Prl. District and Sessions Judge, Ananthapuram is directed to make necessary incharge arrangements in respect of the above said nominated officers to the said Awareness Programme on 23.04.2016, under intimation to the High Court.


REGISTRAR (JUDICIAL)
I/c. REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Complex, Hyderabad.
 3. The Central Project Coordinator, High Court of Judicature at Hyderabad.
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
 4. The Deputy Director, Arbitration and Mediation Centre, High Court of Judicature at Hyderabad.
 5. The Prl. District and Sessions Judge-cum-Chairman, District Legal Services Authority, Ananthapuram.
 6. The District Treasury Officer, Ananthapuram.
 7. The Sub-Treasury Officers: Penukonda, Dharmavaram, Kadiri, Tadipatri, Uravakonda.
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